## GOVERNMENT OF INDIA MINISTRY OF PETROLEUM AND NATURAL GAS

### RAJYA SABHA UNSTARRED QUESTION NO. 2545

#### TO BE ANSWERED ON 08 AUGUST, 2022

#### GST and customs duty on LPG cylinders

#### 2545 Shri Prabhakar Reddy Vemireddy:

Will the Minister of *Petroleum and Natural Gas* be pleased to state:

- (a) whether it is a fact that Government is imposing 5 per cent GST and customs duty on domestic LPG cylinders;
- (b) whether any other tax/surcharge/cess, etc. is also imposed on domestic LPG cylinders;
- (c) if so, the details thereof;
- (d) whether 5 per cent GST is imposed on domestic LPG cylinders given under PM-Ujjwala; and
- (e) if so, details of GST and any other tax/cess/surcharge, etc., imposed on domestic LPG cylinders given under PM-Ujjwala?

#### **ANSWER**

# MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI RAMESWAR TELI)

(a) to (e): The rates of custom duty and Goods and Services Tax (GST) applicable on domestic LPG sold to LPG consumers including PMUY consumers are as below:

Particulars	<b>Customs Duty</b>	GST
Domestic LPG*	Nil	5.00%

<sup>\*</sup>Basic Customs duty is Nil for import of domestic LPG sold to household consumers (including NDEC) by PSU OMCs. Basic Customs duty rate is 5% for other importers of domestic LPG. No other tax/surcharge/cess is levied by Government of India.

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